## GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT

### **RAJYA SABHA**

## UNSTARRED QUESTION NO. 1048 TO BE ANSWERED ON 28.07.2021

## NATIONAL DATABASE FOR UNORGANISED WORKERS

### **1048 SHRI SANJAY SINGH:**

Will the Minister of Labour and Employment be pleased to state:

- (a)whether it is a fact that despite several directions, no concrete steps have been taken to establish the National Database for Unorganised Workers (NDUW);
- (b)if so, the reasons therefor;
- (c)whether it is also a fact that Government had earlier launched a large-scale registration drive of unorganised workers called Shramev Jayate; and
- (d)if so, the details of the registration history of workers along with benefits of multiple schemes provided to them during the last five years, State-wise and year-wise?

#### **ANSWER**

# MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI RAMESWAR TELI)

(a) & (b): Ministry of Labour & Employment in technical collaboration with National Informatics Centre (NIC) is in the process of developing a registration module for creating a comprehensive National Database for Unorganized Workers (NDUW) seeded with Aadhaar for all Unorganised workers including Construction Workers, Migrant Workers, Gig and Platform workers, Street Vendors, Domestic Workers, Agriculture Workers, Migrant workers and similar other sub-group of Unorganised workers. At present, the process for dry run and security audit is underway. The project is expected to commence the registration work by August, 2021. The State Governments are to populate the data on the portal by mobilising the unorganised workers.

Contd..2/-

The portal will be available in public for open access where workers can self-enrol through his Aadhaar and Mobile Number. The Common Service Centre (CSC) through its nation-wide network of over 4 lakh centres and selected post offices of the Department of Posts will act as registration centres, where workers will be able to visit and register themselves free of cost.

(c) & (d): Pandit Deendayal Upadhyay Shramev Jayate Programme was launched in October, 2014 with an aim to create a single online-return for ease of compliance with labour laws, self-certification, transparency in Labour inspections through randomization and portability of Employee's Provident Fund (EPF) through Universal Account Number (UAN) etc. As such, this programme was not meant exclusively for registration of unorganised workers.

\*\*\*\*\*